

## Annexure - 7

**Name of the corporate debtor: - M/s Servel India Private Limited; Date of commencement of CIRP: 08 June 2022;  
List of Creditors as on 03.11.2022**

## List of Operational creditors (Government Dues)

(Amount in Rs.)

Sl No.	Details of claimant		Details of Claims received		Details of claim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related Party?					
1	Deputy Commissioner (State Tax), Circle-Shahjahnpur, Alwar (Raj)	Rajasthan Government	27/07/2020	116,466,657	116,466,657	Statutory Dues	No	-	-	-	-	-
2	Regional Office ESI Corporation	Delhi Government	-	-	-	Statutory Dues	No	-	57,554.00	-	-	-
3	Dues of ESI-Neemrana as on 31.03.2020	Rajasthan Government	-	-	-	Statutory Dues	No	-	100,505.00	-	-	-
4	Dues of PF-Neemrana as on 31.03.2020	Rajasthan Government	-	-	-	Statutory Dues	No	-	368,628.00	-	-	-
5	Dues of ESI-Neemrana as on 31.07.2020	Rajasthan Government	-	-	-	Statutory Dues	No	-	13,596.00	-	-	-
6	Dues of PF-Neemrana as on 31.07.2020	Rajasthan Government	-	-	-	Statutory Dues	No	-	71,448.00	-	-	-
7	Dues of ESI-Delhi from 01.05.2019 on 31.03.2020	Delhi Government	-	-	-	Statutory Dues	No	-	89,008.00	-	-	-
8	Dues of PF-Delhi as on 31.03.2020	Delhi Government	-	-	-	Statutory Dues	No	-	1,451,469.00	-	-	-
9	Dues of ESI-Delhi as on 08.06.2020	Delhi Government	-	-	-	Statutory Dues	No	-	17,205.00	-	-	-
10	Dues of PF-Delhi as on 08.06.2020	Delhi Government	-	-	-	Statutory Dues	No	-	134,490.00	-	-	-
11	Income Tax Department - New Delhi	Delhi Government	-	-	-	Statutory Dues	No	-	5,629,412.00	-	-	-